

(a) the area of private land acquired by the Punjab Government for the rehabilitation of displaced persons;

(b) names of those places and their total area;

(c) total amount of compensation paid so far for this land;

(d) total amount that remains to be paid; and

(e) the reasons therefor?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (e). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

INDO-AMERICAN TECHNICAL CO-OPERATION PROGRAMME

495. Shri Anirudha Sinha: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of specialists made available to the Indian business organisations under the Industrial Technical Services Project of the Indo-American Technical Co-operation Programme; and

(b) the nature and categories of their specialisation?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) 18.

(b) (i) Industrial Management; and

(ii) Industrial survey and techniques of production in the following industries:—

Tools

Paper

Sheet Glass

Coated abrasives

Razor Blades

Metal painting and enamelling

Electroplating

Metal Working

Wood Screws and

Bolts and Nuts.

FILMS

496. Shri M. Islamuddin: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of films imported during 1955-56 so far (country-wise);

(b) the number of Indian films exported with the names of countries to which they were exported during the same period;

(c) the annual requirements of raw films in the country; and

(d) whether they are manufactured within the country or are imported from outside?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Statistics regarding the number of films imported into India are not available. A statement showing countrywise imports of exposed films on footage basis is attached. [See Appendix V, annexure No. 34.]

(b) Not available as statistics are not recorded separately.

(c) 200 Million feet approximately.

(d) There is no indigenous production of raw film in India at present and all our requirements are met from imports.

केन्द्रीय सरकार के कर्मचारियों के लिये क्वार्टर

४६७. श्री के० सी० सोधिया : क्या निर्माण खावास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के कर्मचारियों के लिये १९५५-५६ में अभी तक दिल्ली में बनाये गये विभिन्न प्रकार के क्वार्टरों की संख्या कितनी है और

(ख) इन क्वार्टरों को देने के लिये कौन प्राधिकारी उत्तरदायी है ?

निर्माण, खावास और संभरण मंत्री के सहायक सचिव (श्री० पी० एस० नासकर) : (क) केन्द्रीय सरकारी कर्मचारियों के सामान्य निवासस्थान समूह के अन्तर्गत मकानों के हकदार केन्द्रीय

सरकारी कर्मचारियों के लिये १९५५-५६ में अब तक अनेक प्रकार के २८२१ क्वार्टर बनाने का कार्य पूरा किया जा चुका है।

(ख) आस्ति अफसर। नई दिल्ली।

HANDLOOM INDUSTRY

498. Shri Gadilingana Gowd: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have formulated a scheme to set up Industrial Co-operatives for the development of Handloom Industry;

(b) whether there is also a proposal to organise a designs centre for indigenous designs of Western India; and

(c) if so, the details of the scheme?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Government's policy is to encourage the conversion of some of the existing handloom factories into Industrial Co-operative

units. Schemes in this regard will have to be formulated by the State Governments, and submitted to the Government of India for approval.

(b) and (c). A statement is attached. [See Appendix V, annexure No. 35].

VILLAGE INDUSTRIES IN ANDHRA

499. Shri B. S. Murthy: Will the Minister of Production be pleased to state:

(a) the grant or aid given by the Central Government to the Government of Andhra for Village Industries during 1955-56 so far and the extent to which this money was made use of; and

(b) the categories of village industries to which help was given?

The Minister of Production (Shri K. C. Reddy): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 36.]